

**HIGH COURT OF MADHYA PRADESH: JABALPUR**  
**//ORDER//**

No. D/937.  
II-15-24/77 Pt.II

Jabalpur, dated 18<sup>th</sup> February, 2013

Hon'ble the Chief Justice vide order dated 06-02-2013 has been pleased to constitute the Committee for monitoring and implementation of Juvenile Justice (Care and Protection of Children) Act, 2000 as under:-

1. Hon'ble Shri Justice R.S.Jha
2. Hon'ble Smt. Justice Vimla Jain.

BY ORDER OF HON'BLE THE CHIEF JUSTICE  
Sd/-  
(SUBHASH KAKADE)  
REGISTRAR GENERAL

**HIGH COURT OF MADHYA PRADESH: JABALPUR**  
**//ORDER//**

No. A/887  
II-15-24/77 Pt.II

Jabalpur, dated 08<sup>th</sup> March, 2013

The Registrar General vide order dated 01-03-2013, is pleased to nominate Smt. Giri Bala Singh, Registrar (Judicial-I) as Secretary in the Committee for monitoring and implementation of Juvenile Justice (Care and Protection of Children) Act, 2000.

Sd/-  
(SUBHASH KAKADE)  
REGISTRAR GENERAL